

Achievement in Distribution of Coal

3917. SHRI ANNA JOSHI : Will the Minister of COAL be pleased to state :

(a) whether it is a fact that Coal India Limited has made achievement in various fields;

(b) if so, area-wise details thereof with special reference to distribution of coal;

(c) whether it is a fact that Coal India Limited is planning to raise resources;

(d) if so, whether disinvestment to public is its main source; and

(e) if not, details of other sources for raising resources?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) and (b) Yes, Sir. Achievements of Coal India Limited (CIL) as a whole in respect of production, productivity and despatch during 1994-95 were as follows :-

Production (in million tonnes)	233.07
Labour Productivity (in tonnes per manshift)	1.63
Despatch of Coal (in million tonnes)	222.54
Wagon loading (average four wheeler wagons per day)	15937

(c) to (e) Coal India Limited (CIL) has plans to raise financial resources for plan investments. Total plan outlay for Coal India Limited for the year 1995-96 is Rs.2260 crores. CIL has not resorted to disinvestment to public as a source to raise resources. The financing pattern of the plan as decided for Budget Estimates 1995-96, is as under :-

		(Rs. in crores)
(i)	Internal Resources	912.02
(ii)	Bonds	400.00
(iii)	Suppliers Credit	56.98
(iv)	Additional Resources Mobilisation and others	650.00
(v)	Gross Budgetary Support	241.00
Total		2260.00

[Translation]

Licences for Alcohol

3918. SHRI SURENDRA PAL PATHAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether licences for Alcohol and wine have been issued in Uttar Pradesh during the last three years contrary to the direction of the Union Government;

(b) if so, the details thereof;

(c) whether the approval of the Union Government was obtained under I.D. Act to issue these licences; and

(d) if not, the reasons therefor and the steps being taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Flood Control

3919. SHRI NAWAL KISHORE RAI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether an action plan has been prepared and sent by the Government of Bihar for the flood preventive measures in the flood prone area of Northern Bihar for the remaining year of the Eighth Five Year Plan; and

(b) the total amount allocated therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) Does not arise.

Grants to Harijan Residential Schools

3920. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of WELFARE be pleased to state :

(a) whether the Government have fixed any norms for giving grant to the Harijan residential schools run by voluntary organisations;

(b) if so, the details thereof;

(c) whether the Government propose to recognise these schools which are imparting education properly for several years; and

(d) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b) Yes, Sir, the details are at enclosed statement.

(c) and (d) The matter pertaining to recognition of the schools comes under the purview of concerned State Govts./UT Admn. The NGOs have to approach the concerned State Govts./UT Admn. for the recognition of the schools run by them with the financial assistance for the Central Government.